

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:772
ANSWERED ON:04.08.2011
COMPLAINTS UNDER MPLAD SCHEME
Argal Shri Ashok

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the number of complaints received under Member of Parliament Local Area Development Scheme (MPLADS);
- (b) the number of District Collectors who have been given warning/suspended so far due to dereliction of duty in the said works;
- (c) whether the Government is aware of the fact that the amount under the said scheme is not being spent in various States of the country within the time limit; and
- (d) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (SHRI SRIKANT KUMAR JENA)

- (a) Complaints regarding non-implementation of MPLADS works by the district authorities have been received in the Ministry from time to time.
- (b) In a federal set up, State Government Authorities take disciplinary action against District Collectors of the State Government. The information on the number of District Collectors against whom action for dereliction of duty in implementation of MPLADS works is available only at the State Level, since the disciplinary authority is the State Government.
- (c) The MPLADS guidelines stipulate that completion of the work should generally not exceed one year. However, some district authorities have not adhered to the time frame, for implementation of MPLADS works, as stipulated in the guidelines. Apart from a regular review of the physical & financial performance of the MPLAD Scheme held at the State/UT Government and the district levels, the Ministry conducts two review meetings every year with the nodal Secretaries of the State/UT Governments. As on 30.6.2011, cumulative percentage of utilization of funds is 90.69%.
- (d) The State wise details of funds utilized under the MPLAD Scheme as on 30.6.2011, is given at Annexure.